

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4473
ANSWERED ON:08.08.2014
CST COMPENSATION
Owaisi Shri Asaduddin

Will the Minister of FINANCE be pleased to state:

(a) whether compensation with respect to phasing out of the Central Sales Tax (CST) has been fixed for the years 2011-12, 2012-13 and 2013-14; and

(b) if so, the details thereof and the present status of payments thereto, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN)

(a) Empowered Committee of State Finance Ministers has recommended for payment of Central Sales Tax compensation to States for the years 2011-12 and 2012-13. This recommendation is under consideration with the Department of Revenue.

(b) In light of above, no CST compensation has been paid to the States for the stated years.